

(2024) 07 AP CK 0030

Andhra Pradesh High Court - Amaravati

Case No: Writ Petition No: 16231 Of 2024

Komma Siva Chandra Reddy, S/O
Komma Ramalingareddy

APPELLANT

Vs

Union Of India, Rep By Its
Secretary, Ministry Of Home
Affairs, Nirman Bhawan, Near
Udyog Bhawan, Metro Station,
Maulana Azad Rd, New Delhi,
Delhi-110011 And Others

RESPONDENT

Date of Decision: July 29, 2024

Acts Referred:

- Indian Penal Code, 1860 - Section 34, 201, 302
- Witness Protection Scheme, 2018 - Rule 8
- Constitution Of India, 1950 - Article 226

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: Jada Sravan Kumar

Final Decision: Disposed Of

Judgement